

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil)
No(s).28711-28712/2010

UDAI NARAIN RAI

Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 09/05/2014 These Petitions were called on for hearing
today.

For Petitioner(s) Mr.Aviral Shukla,adv.
Mr. Nirnimesh Dube,Adv.

For Respondent(s)
Mr. Amit Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for the petitioner is present. He
is directed to take fresh steps for the service of
notice to the unserved respondent
Nos.2,3,4(i),7,9,11,12 & 14 in SLP(C) No.28711/2010
through the District Court, the particulars of which
shall be furnished by him within a period of two weeks,
failing which appropriate orders shall follow on the
next date. The served respondents shall be at liberty
to file the counter affidavit within a period of six
weeks.

List again on 1.09.2014.

(M.K.HANJURA)
Registrar

SB